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Title: Presentation of the 36th to 38th Reports of Standing Committee On Social Justice And Empowerment.

SHRIMATI SUMITRA MAHAJAN (INDORE): I beg to present the following Reports (Hindi and English versions) of the Standing Committee on Social Justice and Empowerment (2008-09):-

(1) Thirty-sixth Report# on "The Constitution (Scheduled Tribes) (Union Territories) Order (Amendment) Bill, 2007".

(2) Thirty-seventh Report on Action taken by the Government on the Observations/ Recommendations contained in the Twenty-seventh Report of the Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) on the subject "Scheme of Assistance to disabled persons for purchase/fitting of Aids and Appliances" (ADIP) of the Ministry of Social Justice and Empowerment.

(3) Thirty-eighth Report on Action taken by the Government on the Observations/Recommendations contained in the Thirty-second Report of the Standing Committee on Social Justice and Empowerment (Fourteenth Lok Sabha) on the subject "Voluntary Organizations engaged in Implementing Integrated Programme for Welfare of Older Persons " of the Ministry of Social Justice and Empowerment.

This Report was presented to Hon. Speaker on 18 September, 2008, when the House was not in Session, in pursuance of direction 71A of the Directions by the Speaker, Lok Sabha.

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